

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No220
Co. Appeal 28 of 2017

Proceedings under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha

.....Applicant

V/s

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

Order delivered on 09/09/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Anushree Soni, Adv.

For the Respondent :

For the Income Tax :

ORDER

Learned counsel for the Applicant has filed leave note which is received by the Registry.

List on 10.10.2022

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**